

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1186
TO BE ANSWERED ON JULY 31, 2023**

IMPLEMENTATION OF LEDs UNDER AMRUT SCHEME

NO. 1186. SHRI S. SELVAGANABATHY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the progress made towards achieving the target of replacing street lights with LEDs under Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) whether there have been delays in achieving the same;
- (c) if so, the reasons therefor; and
- (d) the quantum of funds allocated, released and utilized under the said scheme during the last three financial years?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): So far, for promoting energy conservation, 99 lakh out of 101 lakh identified conventional streetlights have been replaced with energy efficient LEDs leading to energy savings of 666 crore units per annum.

(b) & (c): There is no substantial delay reported in achieving LED lights in place of street lights. 98% of the set target under the Mission has been achieved so far.

(d): No financial allocation is made for replacement of street lights with LEDs because the programme is run without any budgetary allocation from Government of India as it is based on a sustainable business model where the cost of LEDs is repaid by Urban Local Bodies (ULBs) from savings in energy and maintenance expenditure over a period of time through savings in electricity bill.

Under AMRUT, funds are allocated to States / UTs in the beginning of the Mission and not year-wise / sector-wise. ₹50,000 crore was allocated for the entire mission period including ₹35,990 crore for AMRUT Projects. ₹13,220.77 crore have been released in the last three financial years 2020-21, 2021-22 & 2022-23 for AMRUT Projects i.e. water supply, sewerage & septage management, drainage and parks. The detail of funds allocated, released & utilized under AMRUT during the last three financial years is attached as Annexure-I.

Annexure-I

State/UT-wise funds allocated, released & utilized under AMRUT scheme during the last three financial years

(₹ in crore)

S. No.	Name of State / UTs	Committed CA	CA Released (Projects)			UC Received (Projects)		
			FY: 2020-21	FY: 2021-22	FY: 2022-23	FY: 2020-21	FY: 2021-22	FY: 2022-23
1	Andaman and Nicobar	10.82	-	4.32	-	-	-	-
2	Andhra Pradesh	1,056.62	-	-	76.37	-	-	-
3	Arunachal Pradesh	126.22	-	56.44	-	-	-	-
4	Assam	591.42	-	179.64	258.83	-	179.64	-
5	Bihar	1,164.80	685.93	-	-	267.95	-	-
6	Chandigarh	54.09	-	-	-	-	-	-
7	Chhattisgarh	1,009.74	415.55	-	-	326.7	-	-
8	Dadra & Nagar Haveli	10.82	-	4.16	-	-	4.16	-
	Daman & Diu	18.03	-	-	-	-	-	-
9	Delhi	802.31	-	206.2	-	-	114.93	-
10	Goa	104.58	-	-	-	-	-	-
11	Gujarat	2,069.96	-	73.61	-	-	73.61	-
12	Haryana	764.51	147.18	147.18	-	147.18	147.18	-
13	Himachal Pradesh	274.07	56.73	66.71	-	56.73	30.4	-
14	Jammu & Kashmir	500.62	-	95.64	0	-	-	-
15	Ladakh	79.19	-	-	-	-	-	-
16	Jharkhand	566.17	109.62	109.62	-	58.18	-	-
17	Karnataka	2,318.79	280.5	125.93	-	280.5	82.67	-
18	Kerala	1,161.20	399.25	119.62	-	288.29	-	-
19	Lakshadweep	3.61	0.41	0.41	-	0.41	0.28	-
20	Madhya Pradesh	2,592.86	-	100.76	-	-	67.13	-
21	Maharashtra	3,534.08	1,243.71	330	-	1,050.48	-	-
22	Manipur	162.28	66.06	-	-	65.81	-	-
23	Meghalaya	72.12	-	22.69	39.42	-	22.69	-
24	Mizoram	126.22	45.27	-	-	37.44	-	-
25	Nagaland	108.19	-	43.52	-	-	43.52	-
26	Odisha	796.97	-	-	-	-	-	-
27	Puducherry	64.91	9.19	9.19	19.66	9.19	6.25	-
28	Punjab	1,204.47	121.44	623.57	-	121.44	483.3	-

29	Rajasthan	1,541.95	586.54	-	-	585.53	-	-
30	Sikkim	36.06	-	18.55	-	-	17.01	-
31	Tamil Nadu	4,756.58	278.84	1,454.55	-	278.84	1,405.14	-
32	Telangana	832.6	350.7	-	-	289.46	-	-
33	Tripura	133.43	26.21	79.58	-	26.21	77.7	-
34	Uttar Pradesh	4,922.46	964.37	1,418.72	566.88	964.37	1,391.20	410.02
35	Uttarakhand	533.72	113.39	147.02	-	113.39	21.39	-
36	West Bengal	1,929.32	245.82	675.26	-	245.82	281.07	-
	Total	36,035.79	6,146.72	6112.89	961.16	5,213.92	4,449.27	410.02